

The action taken report in compliance of Hon'ble National Green Tribunal order dated 22.11.2023 in the matter of OA No. 480 of 2022 titled as Kuldeep Vs State of Haryana.

The Hon'ble NGT vide order dated 22.11.2023 directed that

13. *HSPCB is directed to finalize action on the basis of show cause notices issued and also take proceedings for imposition of environmental damage compensation for the past violations and mention the relevant details regarding the action taken by it in its reply/response.*

In compliance of NGT order dated 22.11.2023, The status of action taken by HSPCB on the show cause notices issued and levy of environmental compensation on the stone crushing units as per the status reports filed in compliance of Hon'ble NGT Order dated 12.08.2022, 03.11.2022 & 13.09.2023. The details are as given below:

- A. Interim status report dated 31.10.2022 submitted in compliance of order dated 12.08.2022 by Regional Officer, Bhiwani Region (Charkhi Dadri). The ATR w.r.t. units closed by its own, non-complying & in abandoned condition at that time is as given below:

| Sr. No. | Name & Address of the unit | Status as per Interim status report dated 31.10.2022 | Action taken on show cause notice issued to unit | Levy of Environment Compensation recommended for the violating period as per HSPCB policy dated 21.12.2021 |
|---------|--|---|--|--|
| 1. | Gitesh Stone Crusher, Vill-Birhi Kalan, Charkhi Dadri | Closed by its own on 26.10.2022 | The unit was found operational & complying during Joint Committee inspection on 10.10.2023 | Not applicable |
| 2. | Jai Baba Jamna Giri Stone Crusher, Vill-Birhi Kalan, Charkhi Dadri | Closed by its own on 26.10.2022 | The unit was found operational & complying during inspection dated 25.07.2023 | Not applicable |
| 3. | Jai Hind Stone Crusher Co., Vill-Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. 2050 dated 28.10.2022. | The unit has submitted reply of SCN on 10.11.2022. The concerned field officer verified on 02.01.2023 the reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | Environment compensation of Rs. 3,31,250/- |
| 4. | Kanhaiya Stone Crushing, Vill-Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. 2048 dated 28.10.2022 | The unit has submitted reply of SCN on 11.11.2022. The concerned field officer verified on 02.01.2023 the | Environment compensation of Rs. 3,31,250/- |

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| | | | reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | |
| 5. | Mahalaxmi Stone Crusher, Vill-Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. 2046 dated 28.10.2022. | The unit has submitted reply of SCN on 12.11.2022. The concerned field officer verified on 02.01.2023 the reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | Environment compensation of Rs. 3,31,250/- |
| 6. | Shiv Shankar Stone Crusher, Vill-Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. 2044 dated 28.10.2022. | The unit has submitted reply of SCN on 30.12.2022. The concerned field officer verified on 02.01.2023, the reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | Environment compensation of Rs. 3,25,000/- |
| 7. | Chirag Stone Crusher, Vill-Birhi Kalan, Charkhi Dadri | In abandoned condition on 26.10.2022 | NA | NA |

B: Status report submitted in compliance of order dated 03.11.2022 by Joint Committee. The ATR by HSPCB on reported non-complying stone crushers at that time is given as below :-

| Sr. No. | Name & Address of the unit | Status as per report | Action taken on show cause notice issued to unit | Levy of Environment Compensation recommended for the violating period as per HSPCB policy dated 21.12.2021 |
|---------|--|---|---|--|
| 1. | Mahalaxmi Stone Crusher Company, Vill-Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. 5457 dated 10.02.2023. | The unit has submitted reply of SCN on 09.03.2023. The concerned field officer verified on 17.03.2023, the reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | Environment compensation of Rs. 2,37,500/-. |

C: The Joint committee report dated 28.10.2023 submitted in compliance of order dated 13.09.2023. The ATR by HSPCB on units reported as non-complying stone crushers at that time is given as below:-

| Sr. No. | Name & Address of the unit | Status as per report dated 28.10.2023 | Action taken on show cause notice issued to unit | Levy of Environment Compensation recommended for the violating period as per HSPCB policy dated 21.12.2021 |
|---------|---|--|--|--|
| 1. | M/s Baba Haridass Stone Crusher Company, Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. HSPCB/CD/2023/9 13-14 dated 20.10.2023. | The unit was closed on 18.12.2023 in compliance of closure order dated 18.12.2023 & Consent to operate has been revoked by the Board. | Environment compensation of Rs. 2,75,000/-. |
| 2 | M/s Baba Raghu Nath Stone Crusher, Vill-Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. HSPCB/CD/2023/9 72 dated 23.10.2023. | The unit has submitted reply of SCN on 02.11.2023 & 30.11.2023 alongwith performance security of Rs. 50,000/-. The team of officers verified on 11.12.2023, the reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | Environment compensation of Rs 2,18,750/-. |
| 3 | M/s Chirag Stone Crusher, Village-Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. HSPCB/CD/2023/9 78 dated 23.10.2023. | The unit was closed on 18.12.2023 in compliance of closure order dated 19.12.2023. | Environment compensation of Rs 2,68,750/-. |

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| 4 | M/s Jai Baba Jamna Giri Stone Crusher, Vill-Birhi kalan, Charkhi Dadri | Show cause notice issued vide letter No. HSPCB/CD/2023/970 dated 23.10.2023. | The unit has submitted reply of SCN on 03.11.2023 & 30.11.2023 alongwith performance security of Rs. 50,000/-. The team of officers verified on 11.12.2023, the reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | Environment compensation of Rs. 2,18,750/-. |
| 5 | M/s Shiv Shankar Stone Crusher, village Birhi Kalan, Charkhi Dadri | Show cause notice issued vide letter No. HSPCB/CD/2023/974 dated 23.10.2023. | The unit has submitted reply of SCN on 04.11.2023 & 30.11.2023 alongwith performance security of Rs. 50,000/-. The team of officers verified on 11.12.2023, the reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | Environment compensation of Rs. 2,25,000/-. |
| 6 | M/s Shiva Stone Crusher, Village Birhi kalan, Charkhi Dadri | Show cause notice issued vide letter No. HSPCB/CD/2023/976 dated 23.10.2023. | The unit has submitted reply of SCN on 02.11.2023 & 01.12.2023 alongwith performance security of Rs. 50,000/-. The team of officers verified on 11.12.2023, the | Environment compensation of Rs. 2,18,750/-. |

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| | | | reply/compliance made by the unit & unit found complying provision of notification dated 11.05.2016. Environment Compensation for non-complying period has been recommended. | |
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Dated:19.12.2023


**Regional Officer
Charkhi Dadri**